

**GOVERNMENT OF INDIA
YOUTH AFFAIRS AND SPORTS
LOK SABHA**

UNSTARRED QUESTION NO:115
ANSWERED ON:09.11.2010
MERGER OF IHF
Siricilla Shri Rajaiah

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether the Government has advised the Indian Hockey Federation (IHF) to settle the issue of merger with the Indian Women Hockey Federation before holding its elections;
- (b) if so, the details and the purpose thereof; and
- (c) the present status thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF YOUTH AFFAIRS AND SPORTS(SHRI PRATIK PRAKASHBAPU PATIL)

(a) to (c): Yes, Madam. A unified body for men and women is a statutory requirement of the International Hockey Federation (FIH) for grant of affiliation. The Indian Women Hockey Federation (IWHF) passed a resolution to dissolve itself and to merge with Indian Hockey Federation (IHF), and the same has been accepted by the IHF. Accordingly, the IHF has amended its Constitution and submitted it to Registrar of Societies for registration of the amended Constitution. The IHF is yet to conduct elections post merger with IWHF.